

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION

LOK SABHA
UNSTARRED QUESTION NO. 884
ANSWERED ON 23/07/2026

SUSTAINABLE GROUNDWATER MANAGEMENT

†884. SHRI GYANESHWAR PATIL:
SMT. DELKAR KALABEN MOHANBHAI:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the number of households covered under the Jal Jeevan Mission in various States across the country, particularly in Madhya Pradesh and Union Territory (UT) of Dadra and Nagar Haveli and Daman and Diu during the last three years till date;
- (b) the steps taken by the Government to address the shortage of drinking water in rural and remote areas of Madhya Pradesh and UT of Dadra and Nagar Haveli and Daman and Diu;
- (c) the details of irrigation projects supported by the Union Government;
- (d) the details of the funds released under various water schemes at the central level across the country, particularly in Madhya Pradesh and UT of Dadra and Nagar Haveli and Daman and Diu; and
- (e) the measures taken/proposed to be taken by the Government to ensure sustainable groundwater management in the said State and UT?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI
(SHRI V. SOMANNA)

(a) to (d) To enable every rural household in the country, including those in the Madhya Pradesh and UT of Dadra & Nagar Haveli and Daman & Diu, to have assured potable water, in adequate quantity of prescribed quality on regular and long-term basis, through tap water connection, since August 2019, Government of India in partnership with states, has been implementing Jal Jeevan Mission (JJM) - Har Ghar Jal.

At the start of the Mission, around 13.53 lakh (12.18%) rural households were reported to have tap water connections in the State of Madhya Pradesh. So far, as reported by the State, around 69.74 lakh rural households have been provided with tap water connections under JJM. Thus, as on 18.07.2026, out of 111.13 lakh rural households in the State, around 83.27 lakh (74.93%) households are reported to have tap water supply in their homes.

Year-wise details of Central fund allocated, fund drawn and fund utilization reported by the State of Madhya Pradesh since 2019-20 is as under:

(Amount in Rs. Crore)

	Central					Expenditure under State share
Year	Opening Balance	Fund allocated	Fund released	Available Fund	Reported utilization	
2019-20	1.26	571.60	571.60	572.86	326.65	288.75
2020-21	246.21	1,280.13	960.09	1,206.30	1,014.70	876.84
2021-22	191.61	5,116.79	3,837.59	4,029.20	2,262.78	2,479.33
2022-23	1,766.42	5,641.02	2,820.51	4,586.93	3,526.87	3,516.37
2023-24	1,060.06	10,297.86	5,419.90	6,479.96	6,388.57	6,390.54
2024-25	91.39	4,044.70	2,622.35	2,713.74	2,683.52	10,190.95
2025-26#	30.22	154.02	154.02	184.24*	-	9,738.27

#JJM 2.0 was approved in March 2026

Source: JJM-IMIS

* Released as reimbursement of the additional expenditure incurred by the State between two phases of the missions (JJM 1.0 and JJM 2.0).

Further, in 2026-27 under JJM 2.0, an amount of Rs. 5,887.45 Crore has been tentatively allocated to the State of Madhya Pradesh.

As on 18.07.2026, all the 0.85 lakh rural households in Dadra & Nagar Haveli and Daman & Diu, are reported to have tap water supply in their homes. At present, Union Territory of DNH & DD is not availing central funds under JJM.

Department of Water Resources, River Development and Ganga Rejuvenation has informed that Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) was launched during the year 2015-16 with the objective of enhancing physical access of water on farms, expanding cultivable area under assured irrigation, improving on-farm water use efficiency, and promoting sustainable water conservation practices.

Under PMKSY-AIBP, a total of 125 major and medium irrigation projects have been taken up. Of these, 71 projects have been completed. Since 2016, these projects have resulted in the creation of an additional irrigation potential of 30.66 lakh hectares and command area development covering 23.42 lakh hectares.

Further, a Special Package for completion of 8 major and medium and 83 surface minor irrigation projects to address agrarian distress in Vidarbha and Marathwada and other chronically drought prone areas of Rest of Maharashtra has been taken up in July, 2018. 2.16 lakh hectare irrigation potential has been created under this package

Details of central assistance released since April,2016 under these schemes are given below:

Scheme	Total Central Assistance Provided	Central Assistance provided to Madhya Pradesh
PMKSY-Accelerated Irrigation Benefits Programme	21,823.46	806.53
PMKSY-Command Area Development & Water Management	3,386.08	386.38
Special Package to Maharashtra	3223.95	-

No central assistance has been provided to UT of Dadra and Nagar Haveli and Daman and Diu under aforesaid schemes

Moreover, Central Ground Water Board (CGWB) implements activities relating to groundwater exploration, monitoring, assessment and management under the Ground Water Management and Regulation Scheme (GWMR), which is a Central Sector Scheme. The details of the funds allocated and utilised under GWMR scheme for F.Y 2026-27 are as follows:

State	2026-27 (Amount in Rs. Crore)	
	Sanctioned Amount	Funds Utilized
Gujarat	7.28	0.55
Madhya Pradesh	30.37	0.91

(e) Water being a State subject, planning, funding and implementation of measures relating to groundwater conservation and management in Madhya Pradesh are primarily undertaken by the State Government in accordance with its priorities and availability of resources. In the Union Territory of Dadra and Nagar Haveli and Daman and Diu, such measures are undertaken by the UT Administration in accordance with the applicable administrative framework. However, various measures undertaken by Central Government to promote recharge and ensure sustainable groundwater management across the country including Madhya Pradesh and UT of Dadra and Nagar Haveli are as follows:

- Central Ground Water Board (CGWB) has completed aquifer mapping under the National Aquifer Mapping and Management Programme (NAQUIM 1.0) over the entire identified mappable area of about 2.69 lakh sq. km in Madhya Pradesh & 602 sq km in UT of Dadra & Nagar Haveli and Daman & Diu. Under the programme, aquifer maps and groundwater-management plans have been prepared and shared with the concerned State agencies. These plans provide scientific inputs on aquifer characteristics, groundwater availability and suitable demand-side and supply-side

measures, including water-conservation, rainwater-harvesting and artificial-recharge interventions.

- The Master Plan for Artificial Recharge to Groundwater–2020 envisages construction of about 7.25 lakh rainwater-harvesting and artificial-recharge structures in Madhya Pradesh and about 12,000 such structures in the Union Territory of Dadra and Nagar Haveli to harness monsoon rainfall.
- To strengthen regulation, the Ministry of Jal Shakti has issued guidelines for groundwater extraction (2020, amended 2023), mandating rainwater harvesting, water use efficiency, and recycling. A Model Bill has also been circulated for enactment of groundwater legislation, with most States/UTs adopting it. In parallel, CGWB undertakes awareness, training, and IEC activities to promote water conservation.
- Ministry of Housing & Urban Affairs has released Model Building Bye-laws, 2016 which recommend Rainwater Harvesting for all types of Building with plot size 100 sq.m. or more. So far, 35 States/UTs including Madhya Pradesh and UT of Dadra and Nagar Haveli have incorporated the provisions in their respective building bye laws.
